

**No.A-12011/06/2015-Ad.I**  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhavan  
Dr. R.P. Road, New Delhi – 110 001  
Dated: 22 January 2016

**OFFICE ORDER**

Shri K. L. Kaushik, who has retired on superannuation on 31.12.2015 as Director from R&A Division, MCA, is engaged as consultant in R&A Division, MCA, for a period of 3 months effective from 01.01.2016 at a consolidated remuneration of Rs.45,000/- (Rupees forty five thousand only) per month.

2. His headquarters will be at New Delhi.
3. He will not take up any other assignment during the period of his Consultancy.
4. This issues with the concurrence of JS&FA vide Dairy No. 48 dated 19.01.2016.

  
(Riazul Haque)

Under Secretary to the Govt. of India

1. Pay & Accounts Officer, MCA, New Delhi
2. Cash Section, MCA (2 copies)
3. JS & FA, Ministry of Corporate Affairs
4. Shri K. L. Kaushik, Director (Retd.) with the request to submit his joining report to AD-I Section through his controlling officer.
5. PSO to Secretary, MCA
6. PPS/PS to AS/DGCoA/JS(M)/JS(B)/JS(K)/JS(AC)/EA/DII(NS)/DII(AS)
7. e-Governance Cell for updating MCA website under the category 'Miscellaneous' of employees corner.
8. Guard file